

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: **NATIONAL JUDICIAL ACADEMY, BHOPAL** – Nomination of three (03) Judicial Officers of the District Judiciary to participate in Academic Programme No.P-1459 “**National Conference on Sentencing, Probation and Victimology**” scheduled to be held on 27.09.2025 and 28.09.2025 at National Judicial Academy, Bhopal – **Relief Arrangements – ORDERS – ISSUED.**

READ: 1. NJA/Dir/Ac.Prg./2025-26/1902, e-mail from the Director, National Judicial Academy, Bhopal, dated 04.09.2025.
2. High Court's letter in Roc.No.1901/SO/2025, dated 24.09.2025.

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ORDER ROC.NO. 4252/2025 - B.SPL., DATED: 24.09.2025

The High Court is pleased to pass the following order:

The following three (03) Judicial Officers mentioned in Column No.2, vide High Court's letters 2nd read above are nominated to participate in Academic Programme No.P-1459 “**National Conference on Sentencing, Probation and Victimology**” scheduled to be held on 27.09.2025 and 28.09.2025 at National Judicial Academy, Bhopal.

Sl. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SRI S.RAVI KUMAR, I Additional District and Sessions Judge, Gadwal.	Principal District and Sessions Judge, Gadwal.
2.	SRI P.PRADEEP NAIK, XI Additional District and Sessions Judge- cum-XI Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.	Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women-cum-XIII Additional District and Sessions Judge-cum-XIII Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.
3.	SMT G.SUNITHA RAVINDRA REDDY, Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, Sangareddy.	Judge, Family Court-cum- IV Additional District and Sessions Judge, Sangareddy.

The officers mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the period of absence of the officers who are nominated to participate in the said Academic Programme.

In case, the officers mentioned in Column No.3, is either on leave or not available for any other reason, the concerned Principal District and Sessions Judge / Unit Head, shall make alternative in-charge arrangements and intimate the same to the High Court for information.

On return from the said Training Programme, the officers mentioned in Column No.2, shall resume charge of their regular post(s) and also the post(s) for which they are holding full additional charge, if any.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the academic programme at National Judicial Academy, Bhopal.
 2. The nominated officers are entitled only for actual journey period.



**REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)**

To

1. The Officers and In-charge Officers concerned.
2. The Registrar General, High Court for the State of Telangana, Hyderabad.
3. The Registrar (Administration), National Judicial Academy, Bhadbhada Road, Suraj Nagar P.O., Bhopal-462 044.
4. The Principal District and Sessions Judge, Rangareddy District at L.B.Nagar.
5. The Principal District and Sessions Judge, Jogulamba Gadwal.
6. The Principal District and Sessions Judge, Sangareddy.
7. The District Treasury Officer, Kongara Kalan Village, Rangareddy District.
8. The District Treasury Officers: Jogulamba Gadwal, Sangareddy.

9. THE SECTION OFFICERS :

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

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